

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	PMLA MA	101981/2019	Ritesh Amritlal Jain Through Kamini Ritesh Jain Vs Assistant Directorate of Enforcement	Prashant Mishra
2	CRI BAIL APPLN	101255/2020	Mr. Mayur Gafar Khan Vs The State	
3	CRI BAIL APPLN	101388/2020	DCB CID Vs Nityanand Yadav	APP Ajay Tripathi
<u>EVIDENCE</u>				
4	PMLA SPL CASE	6/2015	The Directorate of Enforcement Vs Ms.Sadhrta Retail Ltd. and Ms. Deja-Vu Solutions Ltd.	SPP Naqvi
<u>REPLY/SAY</u>				
5	CRI BAIL APPLN	101432/2020	STATE GOVERNMENT - Azad Maidan Police Station - Respondent Vs Riyaz Ahmed Mushtaq Ahmed Pathan - Applicant	APP Arjun D. Chaudhary
<u>APPEARANCE</u>				
6	CRI BAIL APPLN	101393/2020	STATE GOVERNMENT - C.S.M.T Railway Station - Respondent Vs Bhupendra Ramdas Vaidya - Applicant	APP Anthony Micheal
<u>DORMANT FILE</u>				
7	SESSIONS CASE	100866/1989	The State Dharavi P. Stn Vs Krishna Yashwant Khade	
8	SESSIONS CASE	100742/1990	The State - Antop Hill Vs Abdul Jamal Andhaji	
9	SESSIONS CASE	100910/1990	The State Sakinaka Pl.stn. Vs Gokul @ Govind Singh Ramlakhan	

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10	SESSIONS CASE	101069/1992	The State Oshiwara police station Vs Ravindrasing Burendrasing Grewal	
11	SESSIONS CASE	101344/1994	State Kurla P.stn. Vs Moris John Warma.	A.P.P.
12	SESSIONS CASE	100460/2008	The State - Oshiwara Vs Rajnath Shrikrishnabihari Pandey Ors.	
13	SESSIONS CASE	100102/2009	The State L.T. Marg P.stn. Vs Tejsingh Heersingh Rajput 4 others	
